3423

(ii) Annual Report of the Directors of the Rehabilitation Housing Corporation Limited, New Delhi, on the working of the Corporation for the year ended the 31st December, 1957, together with the Auditors' Report thereon.

[Placed in Library. See No. LT-1830/59, for (i) and (ii)].

## STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: -

- (i) Statement No. XI-Twenty-second Session, 1958.
- (ii) Statement No. IX-Twenty -third Session, 1958.
- (iii) Statement No. VI~Twenty-fourth Session, 1959.
- (iv) Statement No. IV—Twenty-fifth Session. 1959.
- (v) Statement No. II—Twenty-sixth Session, 1959.
- (vi) First Statement—Twenty-seventh Session, 1959.

[See Appendix XXVII, Annexure Nos. 34 to 39 for (i) to (vi) respectively.]

# ADMINISTRATION REPORT (1957-58) OF **DELHI ROAD TRANSPORT AUTHORITY**

THE MINISTER OF STATE IN THE MINISTRY TRANSPORT AND OF COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table a copy of the Administration Report of the Delhi Road Transport Authority for the year 1957-58. [Placed in Library. See No. LT-1829/69.]

## STATEMENT RE LOCATION OF CERTAIN DRUGS PROJECTS AND INTERMEDIATBB **PROJECT**

on the Table

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a statement regarding the location of certain Drugs Projects and the Intermediates Project. [Placed in Library. See No. LT-1841/

Sir, I want to draw your attention to the fact that on page 2 of the cyclo-styled copy of the statement it has been mentioned as Rong Hills area in Assam. It is Rongo Hills area in Assam

#### REPORT OF INDIAN DELEGATION TO THE 15TH SESSION OF CONTRACTING PARTIES OF GATT

SHRI MANUBHAI SHAH: Sir, on behalf of Shri N. Kanungo, I beg to lay on the Table a copy of the Report of the Indian Delegation to the 15th Session of the Contracting Parties of the General Agreement on Tariffs and Trade (GATT) held in Tokyo during October-November, 1959. [Placed in Library. See No. LT-1798/59.]

## AMENDMENT IN THE COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES AND FORMS, 195C

SHRI MANUBHAI SHAH: Sir, on behalf of Shri N. Kanungo, I also beg to lay on the Table, under subsection (3) of section 642 of the Companies Act, 1956, a copy of the Ministry of Commerce and Industry (Department of Company Law Administration) Notification G.S.R. No. 1364, dated the 1st December, 1959, publishing an amendment in the Companies (Central Government's) General Rules and Forms, 1956. [Placed in Library. See No. LT-1838/59.1

# THE KERALA MINISTERS' AND SPEAKER'S TRAVELLING ALLOWANCE AND DAILY **ALLOWANCE RULES, 1959**

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. I THOMAS): Sir, on behalf of Shri B. N.